# HIGH COURT FOR THE STATE OF TELANGANA::HYDERABAD ABSTRACT

STATE JUDICIAL SERVICES - Transfers and postings of District Judges - ORDERES - ISSUED.

## ROC.NO.2515/2020-B.SPL.

NOTIFICATION NO.403 - B.SPL.

DATED:02.12.2020.

The High Court is pleased to order the following Posting and Transfer:-

I

SMT E.TIRUMALA DEVI, District Judge, now working as Registrar (Vigilance), High Court for the State of Telangana is transferred and posted as Director, Telangana State Judicial Academy, Secunderabad (Vice Sri S.Sasidhar Reddy)

- SRI S.SASIDHAR REDDY, District Judge, formerly Director, Telangana State Judicial Academy, Secunderabad, who is now working as Secretary, Inquiry Commission, High Court Premises, Hyderabad, on deputation basis shall await orders of his posting on completion of his deputation period.
  - i. Smt E. Tirumala, will immediately handover charge of her post and also the post(s) for which she is holding full additional charge to the Registrar General and proceed to take charge of her new post and also the post(s) of Additional Director, Telangana State Judicial Academy, Secunderabad and the post of Registrar (Enguries), High Court for the State of Telangana from the Additional Director, Telangana State Judicial Academy, Secunderabad, and after assumption of charge as Director, Telangana State Judicial Academy, Secunderabad she will be in full additional charge of the post(s) of Additional Director, Telangana State Judicial Academy, Secunderabad and (Enguries), High Court for the State of Telangana until further orders.
  - ii. The Registrar General, will be in full additional charge of the post of Registrar (Vigilance), High Court for the State of Telangana, Hyderabad and Registrar (Administration), High Court for the State of Telangana, Hyderabad until further orders.

#### II

SRI CH.K.BHUPATHI, District Judge, now working as Additional Director, Telangana State Judicial Academy, Secunderabad is transferred and posted as Principal District and Sessions Judge, Khammam (Vice Sri M.Lakshman, transferred.)

Sri Ch.K.Bhupathi, will handover charge of his post and also the post(s) of Director, Telangana State Judicial Academy, Secunderabad, and Registrar (Enquiries) High Court for the State of Telangana, Hyderabad for which post he is holding full additional charge to Smt E.Tirumala Devi, who is transferred and posted as Director, Telangana State Judicial Academy, Secunderabad and proceed to take charge of his new post from the I Additional District and Sessions Judge, Khammam.

#### III

SRI M.LAKSHMAN, Principal District and Sessions Judge, Khammam is transferred and posted as Presiding Officer, Labour Court-I, Hyderabad (Vice Sri G.V.Subrahmanyam transferred.)

- i. Sri M.Lakshman, will handover charge of his post to the I Additional District and Sessions Judge, Khammam and proceed to take charge of his new post from the Presiding Officer, Labour Court-I, Hyderabad.
- ii. The I Additional District and Sessions Judge, Khammam, will be in full additional charge of the post of Principal District and Sessions Judge, Khammam, till the substitute posted takes charge.

### IV

On relief SRI G.V.SUBRAHMANYAM, Presiding Officer, Labour Court-I, Hyderabad is transferred and posted as Presiding Officer, Labour Court-II, Hyderabad (post kept vacant).

Sri G.V.Subrahmanyam, will handover charge of his post to Sri M.Lakshman, who is transferred and posted as Presiding Officer Labour Court-I, Hyderabad and on relief regularly assume charge of the post of Presiding Officer, Labour Court - II, Hyderabad, for which post the officer is holding full additional charge and after assumption of charge of the post of Presiding Officer, Labour Court - II, Hyderabad he will be in full additional charge of the post of Presiding Officer Labour Court - III, Hyderabad, until further orders.

V

DR. G.RADHA RANI, District Judge, now working as Chairperson Telangana Value Added (VAT) Appellate Tribunal, Hyderabad is transferred and posted as Principal District and Sessions Judge, Rangareddy District at L.B.Nagar (Vice Smt Y.Renuka, transferred.)

SMT Y.RENUKA, Principal District and Sessions Judge, Rangareddy District at L.B.Nagar is transferred and posted as Chairperson Telangana Value Added (VAT) Appellate Tribunal, Hyderabd (Vice Dr. G.Radha Rani, transferred.)

- i. Dr. G.Radha Rani, will handover charge of her post to Smt Y.Renuka, who is transferred and posted as Chairperson Telangana Value Added (VAT) Appellate Tribunal, Hyderabad and take charge of her new post and also the post of XIII Additional District and Sessions Judge, L.B. Nagar, Rangareddy District from Smt Y.Renuka, for which post the Principal District and Sessions Judge, L.B.Nagar, Rangareddy District is holding full additional charge and after assumption of charge as Principal District and Sessions Judge, Rangareddy at L.B.Nagar, will be in full additional charge of the post of XIII Additional District and Sessions Judge, L.B. Nagar, Rangareddy District until further orders.
- ii. Smt Y. Renuka, will handover charge of her post and also the post of XIII Additional District and Sessions Judge, L.B. Nagar, Rangareddy for which post the officer is holding full additional charge to Dr. G.Radha Rani and take charge of her new post from Dr. G.Radha Rani.

Note:1. The order placed in the High Courts website <a href="http://tshc.gov.in">http://tshc.gov.in</a> and the downloaded copy from the website is valid for relieving and joining duty.

2. All the officers shall get themselves relieved from their present post and join in their new posts on or before 09.12.2020, without fail.

REGISTRAR GENERAL

2.12.2020

To

- 1. The Officers concerned.
- 2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships kind perusal)
- 3. The Registrar General and all other Registrar, High Court for the State of Telangana (for information)

- 4. The Member Secretary, Telangana State legal Services Authority, Hyderabad.
- 5. The Secretary, Inquiry Commission, High Court Premises, Hyderabad.
- 6. The Director, Telangana State Judicial Academy, Secunderabad.
- 7. The Principal District and Sessions Judge, Khammam.
- 8. The Principal District and Sessions Judge, Rangareddy at L.B.Nagar.
- 9. The Presiding Officer, Labour Court-I, II and III Hyderabad
- The Chairperson Telangana Value Added (VAT) Appellate Tribunal, Hyderabad
- 11. The Additional Director, Telangana State Judicial Academy, Secunderabad.
- 12. The I Additional District and Sessions Judge, Khammam
- 13. The XIII Additional District and Sessions Judge, Rangareddy at L.B.Nagar.
- 14. The Director of Treasuries and Accounts, Hyderabad.
- 15. The Pay and Accounts Officer, Hyderabad
- 16. The District Treasury Officers, Khammam
- 17. THE SECTION OFFICERS:-
  - (a) B.Section, (b) D.I (Budget) Section, (c) Vigilance Cell, (d) E.Section
  - (e) Work Review Cell, (f) O.P. Cell, (g) D.II Section, (h) Enquiry Cell
  - (i) Computer Section, (j) Special Officers Section and (k) Establishment Section, High Court for the State of Telangana, Hyderabad.